## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/150/2016

NAME OF THE PETITIONER(S)

: Madhu Dadha & 2 others

NAME OF THE RESPONDENT(S)

: M/s Dadha Securilockers Private Limited & 4 others

**UNDER SECTION** 

: 397/398, 237, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

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## **ORDER**

Shri G Krishna Kumar, counsel for petitioners present. All the respondents have been set ex parte on 3.1.2017. At request of counsel for petitioner, time enlarged for final hearing. Put up on <u>07.03.2017 at 10.30 A.M.</u>

(K.Anantha Padmanabha Swamy) Member (Judicial)